

**GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT**

**LOK SABHA
UNSTARRED QUESTION NO. 1155
ANSWERED ON 30/07/2024**

PMAY-G IN WEST BENGAL

1155 Shri Khalilur Rahaman:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the number of house built under Pradhan Mantri Awas Yojana - Gramin (PMAY-G) in the country, State-wise and district-wise particularly in West Bengal;**
- (b) the number of houses which were targeted to be built under the yojana in West Bengal along with the number of houses left out; and**
- (c) the time by which houses that have been left out shall be completed?**

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(DR. CHANDRA SEKHAR PEMMASANI)**

(a): Under the Pradhan Mantri Awaas Yojana- Gramin (PMAY-G), against the target of 2.95 crore houses allocated by this Ministry till 31.03.2024, the States/Union Territories (UTs) have given sanctions to more than 2.946 crore beneficiaries and 2.64 crore houses have been completed as on 25.07.2024. The State/Union Territory (UT) wise details of targets, house sanctions and completions, particularly in West Bengal are given in Annexure.

Moreover, the State-wise & District-wise details of targets, houses sanctioned and completed can be seen at the programme website at www.pmayg.nic.in--->AwaasSoft--->Reports--->Houses progress against the target financial year.

(b) Under the PMAY-G, target of 45,69,423 houses has been allocated by this Ministry to the State of West Bengal till 31.03.2024 against which 34,12,973 houses are completed as of 25.07.2024.

(c) The Pradhan Mantri Awaas Yojana - Gramin (PMAY-G) is being implemented w.e.f. 1st April, 2016 to provide assistance to eligible rural households with an overall target to construct 2.95 crore pucca houses with basic amenities. In addition, Government of India proposes to take up construction of two crores more houses to meet the requirements arising from increase in the number of households in the next five years i.e. FY 2024-25 to 2028-29.

Annexure

Annexure in reply to part (a) to (c) of Lok Sabha Unstarred Question NO. 1155 to be answered on 30/07/2024 regarding "PMAY-G in West Bengal"

State/UT wise number of targets, houses sanctioned and completed under the PMAY-G as on 25.07.2024 is given as under:-

S. No.	Name of the State/UT	Targets allocated by the Ministry	Houses sanctioned by the States/UTs	Houses completed
1	Arunachal Pradesh	35,937	35,684	34,746
2	Assam	20,51,842	20,47,367	19,03,864
3	Bihar	37,01,362	37,00,928	36,58,868
4	Chhattisgarh	11,76,142	11,76,141	10,87,671
5	Goa	257	254	237
6	Gujarat	6,03,343	6,02,054	5,54,000
7	Haryana	29,402	29,395	28,669
8	Himachal Pradesh	29,138	28,227	17,325
9	Jammu And Kashmir	3,36,498	3,35,376	2,38,336
10	Jharkhand	15,92,160	15,92,135	15,61,630
11	Kerala	35,157	35,118	33,841
12	Madhya Pradesh	37,99,546	37,98,598	36,64,571
13	Maharashtra	13,74,105	13,64,785	12,48,622
14	Manipur	1,01,550	1,01,548	30,537
15	Meghalaya	1,88,034	1,86,994	76,530
16	Mizoram	29,967	29,966	20,508
17	Nagaland	48,830	48,830	15,254
18	Odisha	27,25,585	27,23,967	22,28,005
19	Punjab	39,689	39,627	38,186
20	Rajasthan	17,16,779	17,15,490	16,93,886
21	Sikkim	1,399	1,398	1,359
22	Tamil Nadu	7,47,202	7,41,843	6,20,819
23	Tripura	3,76,913	3,76,794	3,57,931
24	Uttar Pradesh	36,14,870	36,12,915	35,87,825
25	Uttarakhand	69,194	68,677	67,060
26	West Bengal	45,69,423	45,69,365	34,12,973
27	Andaman and Nicobar Islands	3,424	3,424	1,227
28	Dadra and Nagar Haveli and Daman And Diu	11,364	11,363	3,887
29	Lakshadweep	45	53	45
30	Andhra Pradesh	2,46,430	2,46,426	76,866
31	Karnataka	2,41,409	2,38,103	1,30,961
32	Ladakh	3,004	3,004	3,004
Total		2,95,00,000	2,94,65,849	2,63,99,243
